

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 48 of 2013 &
IA No.72 of 2013

Dated : 21st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Paschim Gujarat Vij Co. Ltd. Appellant(s)

Versus

M/s. Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Vishal Gupta
Mr. Kumar Mihir for R-6 & R-7
Mr. P.S. Bhullar for R.2

ORDER

We have heard the learned counsel for both the parties and the
Written Submissions have also been filed by them.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson